

Delhi Courts against the sanctioned strength of 55. The position in regard to disposal of cases of traffic violations is expected to improve when the remaining Magistrates also join.

**Youth Hostel at Trivandrum**

5049. **SHRI MUHAMMED SHERIFF :**  
**SHRI G. VENKATASWAMY :**

Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state :

(a) whether Government propose to construct a Youth Hostel at Trivandrum in the near future ; and

(b) if so, the time by which the construction will be started and completed and at what cost ?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :**

(a) Yes, Sir.

(b) Detailed plans have been drawn up, and estimates from the State PWD in Kerala are awaited. Construction work is expected to start before the end of this year and the project completed within a period of 12 months at an approximate cost of Rs 3 lakhs.

**Dental decay among School-going Children**

5051. **SHRI C. JANARDHANAN :**  
**SHRI D. K. PANDA :**

Will the Minister of **EDUCATION AND SOCIAL WELFARE** be pleased to state :

(a) whether dental decay among school-going children is on the increase ;

(b) whether any detailed survey of dental disorder among school-going children has been conducted ; and

(c) if so, the percentage of such children who have been noticed with dental disorder ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) :**

(a) to (c). No detailed survey of the type suggested has been conducted by the Ministry

of Education. Hence it is not possible to say whether dental decay is on the increase among school going children.

**Proposal for Handling Civil Works of Public Undertaking by Labour Cooperatives**

5052. **SHRI V. N. P. SINGH :** Will the Minister of **FINANCE** be pleased to state :

(a) whether Government have any plan to promote Labour Cooperatives to undertake civil works of various Public Undertakings in the country ; and

(b) if so, the steps taken in this direction ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) :** (a) and (b). The National Advisory Board for Labour Contract and Construction Cooperatives had recommended that Central and State Government agencies should give preferential treatment to labour contract and construction cooperatives in the award of earthworks and other works of unskilled nature. It was also recommended that the rules and procedures for award of works by these Government agencies should be revised in order to accord more favourable treatment to labour cooperatives. It was further recommended that there should be reservations of earth works in favour of labour cooperatives without any monetary limit, as such earth-works involve unskilled labour.

The recommendations of the National Advisory Board for Labour Contract and Construction Cooperatives have been forwarded to the State Government and to the important Central Government agencies like Ministries of Railways, Steel, Irrigation & Power, Works, Housing and Urban Development, etc., who will be implementing major civil works programme, for suitable action.

**Revival of Closed/Sick Industries in West Bengal by Industrial Reconstruction Corporation**

5053. **SHRI INDRAJIT GUPTA :** Will the Minister of **FINANCE** be pleased to state :

(a) how many closed/'sick' industrial units in West Bengal have been reopened/